

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:115
ANSWERED ON:25.07.2006
SCHEMES FOR HANDLOOM SECTOR
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Will the Minister of TEXTILES be pleased to state:

- (a) the details of the schemes being implemented in the country for the development of handloom industry;
- (b) the amount allocated under these schemes to each State alongwith the number of beneficiaries during the last three years, year-wise;
- (c) whether Government provides financial assistance to State Handloom Finance Corporation and Handloom Cooperative Societies;
- (d) if so, the details thereof;
- (e) the number of proposals received from various State Governments particularly from Government of Orissa for the development of handloom industry during the last three years; and
- (f) the action taken thereon and the amount allocated/to be allocated under the schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a) : The Government of India has been implementing the following schemes for the development of handloom industry and welfare of the handloom weavers :-

- (i) Deen Dayal Hathkargha Protsahan Yojana
- (ii) Integrated Handloom Training Project
- (iii) Handloom Export Scheme
- (iv) Mill Gate Price Scheme
- (v) Marketing Promotion Programme
- (vi) Integrated Handloom Cluster Development Programme
- (vii) Workshed-cum-Housing Scheme
- (viii) Health Insurance Scheme
- (ix) Mahatma Gandhi Bima Bunkar Yojana

(b) : No funds are allocated, State-wise, and no targets are made to cover beneficiaries, under any of the above schemes. However, financial allocations made during the years 2003-04, 2004-05 and 2005-06 were Rs. 136.97 crore, Rs.157.89 crore and Rs. 196.15 crore respectively.

(c) & (d) : While all the schemes cover Handloom Cooperative Societies, no assistance is provided to State Handloom Finance Corporation.

(e) & (f) : It is not feasible to quantify the number of proposals received from all over the country under all the schemes. Viable proposals are considered for financial assistance and remaining un-viable proposals are returned to the respective State Governments for necessary rectification. However, Rs.1803.86 lakh has been released to Government of Orissa under various schemes during last three years.